

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.11.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 124 of 2021	N.P. Dhamania VS. ANS Apartment Pvt. Ltd. With	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Shravan Chandrashekhar
2.	Comp. App. (AT) (Ins) No. 125 of 2021	Mayank Dhamania VS. ANS Apartment Pvt. Ltd.	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Chandrashekhar

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 939 of 2021	Suresh Eknath Kolhakar Vs. Abhiyan Developers Pvt. Ltd.	Anuj Tiwari	Vikas Mehta
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**By order of Hon'ble Chairperson
-sd/-
Registrar**